

12.01 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF THE NORTH EASTERN HILL UNIVERSITY, SHILLONG FOR 1979-80 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): I beg to lay on the Table

(1) A copy of the Annual Accounts (Hindi and English versions) of the North Eastern Hill University, Shillong for the year 1979-80 along with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.

(Placed in Library. See No. LT-2991/81].

NOTIFICATIONS UNDER NATIONAL HIGHWAYS ACT, 1966 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:—

(i) S.O. 23(E) published in Gazette of India dated the 13th January, 1981 entrusting execution of works relating to the national highways mentioned in the schedule of the Notification to State Governments concerned.

(ii) S.O. 24(E) published in Gazette of India dated the 13th January, 1981 entrusting execution of works pertaining to national highway No. 52-A as is situated within the Union territory of Arunachal Pradesh to the Administrator of Arunachal Pradesh.

(iii) S.O. 145(E) published in Gazette of India dated the 5th March, 1981 containing corrigendum to Notification No. S.O. 24(E) dated the 13th January, 1981.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (1) above.

[Placed in Library. -See No. LT-2992/81].

INDIAN RAILWAYS (OPEN LINE) GENERAL RULES, 1976 AND A STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay the Table.

(1) A copy of the Indian Railways (Open Lines) General Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 445(E) in Gazette of India dated the 21st July, 1981, issued under section 47 of the Indian Railways Act, 1890.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above

[Placed in Library. See No. LT-2993/81].

12.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on